

The main demands of the workers were:—

- (i) Implementation of the Order on the revision of pay scales of drivers,
- (ii) Absorption of drivers in Operation Departments according to seniority, and
- (iii) Other miscellaneous demands, such as improvement of service conditions of Fire Personnel, Lines of promotion of drivers, etc

On the intervention of the Labour Department of the State Government, a settlement was reached and the strike notice was withdrawn

12 hrs

RE: MOTION FOR ADJOURNMENT

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr Speaker, Sir, an adjournment motion has been given on police excesses in the Delhi University campus. This is a very serious matter. It covers all the requirements that are required for an adjournment motion. If you look at the photograph appearing in the *Hindustan Times*, you will see several policemen beating up a student lying on the ground. This is something very serious. Only yesterday, the Minister made a pious statement and within 24 hours, the brutality takes place. I seek your indulgence that you allow the adjournment motion because this is a specific issue of very recent occurrence. Let the House discuss what is happening to the universities of the Education Department.

श्री-मदन बिहारी बाजपेयी (ग्वालियर)
अध्यक्ष महोदय मैंने मोशन दिया हुआ है और आप ने सूचना भिजवाई है कि आप उसे स्वीकार नहीं कर रहे हैं। क्या वह छाउंट आफ आउट हैं? मोशन ने हम पुलिस के घाबरव

की बर्बाद करना चाहते हैं। आप ने स्वयं देखा होगा कि पुलिस बिना किसी उतेजना के बहा चुस गई लडको को पीटा लडकियों को भी नहीं छोडा प्रोफेसरो को निशाना बनाया गया और फोटोग्राफरो के साथ भी दुर्व्यवहार किया। जो लडके जमीन मे गिर पडे वे उन को भी पीटा। . . . (व्यवधान) . . . मेरा कहना है कि यह बर्भोर मामला है। दिल्ली मे कोई प्रसेम्बली नहीं है (व्यवधान) . . .

SHRI INDRAJIT GUPTA (Ahpore). Sir, you will recall that only yesterday, in this House, the Education Minister had assured us that police will not be called into the campus unless there is violence. Today, every newspaper report, eye-witnesses' report, reporters' own news-item, says that these events had taken place yesterday without any violence having been started by students. They were demonstrating in a peaceful way. And yet the police suddenly arrives on the scene and starts beating them up.

SHRI ATAL BIHARI VAJPAYEE: The newspaper report says

"The police went into action just as the DUSU President, Mr. Khanna, was requesting the largely peaceful crowd of about 2000 students to disperse . .

एक छात्र शरीर है। पुलिस वालो को सादे कपडे मे पहले ही बाइस चासलर के कमरे में बुला कर रखा हुआ था।

श्री ज्योतिर्बसु : बाइस चासलर के कमरे मे पुलिस वाले गरे हुए थे। वह फासिस्ट राज है क्या है ?

SHRI INDRAJIT GUPTA: Only yesterday, there was a Call Attention Notice and it took quite a long time. In the statements were made, The Education Minister, Prof Nurul

Hasan, categorically assured us that there is no question of police entering the campus unless violence takes place Today, every newspaper report has contradicted what he said yesterday (Interruptions)

श्री अटल बिहारी वाजपेयी अध्यक्षमहोदय
मैं जरा एक रूल का हवाला दे दू ।

Rule 60(2) says

"Provided that where the Speaker has refused his consent under rule 56 or is of opinion that the matter proposed to be discussed is not in order, he may, if he thinks it necessary, read the notice of motion and state the reasons for refusing consent or holding the motion as being not in order

मामला महत्वपूर्ण है, गंभीर है । उस के लिए केन्द्रीय सरकार जिम्मेदार है । विश्व-विद्यालय की परिस्थिति विस्फोटक है । अगर पुलिस का इम तरह व्यवहार करने में रोका नहीं जा सकता तो शांति बाधन नहीं रह सकती है । आप इम सदन का जवाब देने का मौका दे और मौका देने का तरीका यही है कि आप ऐडजर्नमेंट माशन मान लें ।

SHRI DINEN BHATTACHARYA (Serampore) The most unfortunate thing is that while the Education Minister Prof Nurul Hasan, was making a statement here the police took the law into their own hands and that vandalism took place (Interruptions)

श्री हुकूम खन्द कछवाय (मुर्शिदा)
मन्त्री महोदय ने कहा कि सरकार छात्रों की धमकियों के सामने नहीं झुकेगी इसी से पुलिस वालों को प्रोत्साहन मिला है और पुलिस वालों ने छात्रों को मारा है । आप देखिए

पुलिस वालों छात्रों को मार रहे हैं मैजिस्ट्रेट मना कर रहा है कि मत मारो और पुलिस वाले मारते चले जा रहे हैं । यह फोटो देखिए ।

MR SPEAKER May I tell you that there is a rule and a convention that when the Speaker is standing, no Member should get up (Interruptions) So long as I am standing, nothing will go on record. (Interruptions)**

I have not called any member to speak Unless I call any member, nothing will go on record

SHRI JYOTIRMOY BOSU **

अध्यक्ष महोदय मेरा अपना भी मन काफी दुखी है इस बात में । ऐसी बात नहीं है कि मुझे दुख नहीं है ।

This is continuing for many days
जरा तब मेरा सबान है

I allowed discussion three times during the last few days I have allowed discussion on it thrice Again yesterday we had a call-attention Something is happening everyday The matter is continuing You know the rules are, if the matter is continuing, if the discussion has taken place (Interruption) Every day something is coming as continuation of that I have no objection if you want to discuss this matter You can put it in another shape But in the shape of Adjournment Motion I am sorry I cannot allow because it is a matter which is continuing and over which we have had discussions thrice I am going to ask the Minister

श्री अटल बिहारी वाजपेयी अगर विश्व-विद्यालय में गोली चल जाय तो उस को भी काटीन्युइंग मैटर कह कर मौका नहीं देंगे आप ?

अध्यक्ष महोदय अगर आप रोज करवाते चाहते हैं तो रोज करें

श्री अटल बिहारी वाजपेयी : हम रोज नहीं करना चाहते हैं। हम तो आज यह मामला उठाते भी नहीं अगर कत पुलिस अना संयम छोड़ कर विद्यार्थियों पर अत्याचार नहीं करती।

अध्यक्ष महोदय : अब उस के बारे में भी आप ने देवा शोगा अब बारा में डिफरेंट वर्सेस आए हैं। कोई किसी तरह का है कोई किसी तरह का है।

श्री अटल बिहारी वाजपेयी : नहीं आज सब यूनिवर्सिटी

SHRI INDRAJIT GUPTA: Every newspaper without exception has mentioned it. The police has given a lie to the statement of the Minister. (Interruption) He should make a statement at least.

MR. SPEAKER: I have seen every newspaper; I have also seen the statements of different student leaders; the President says something, the Vice President says something, the President of the National Students' Union says something different. One version is this way; and there is also the other version. It is much better that I ask the Minister to make a statement in the House again and later on if you will need a discussion, I will allow it.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय तो आप काल अटेंशन मंजूर कर लीजिए नहीं तो आप कहेंगे कि मंत्री महोदय के वक्तव्य के बाद सवाल नहीं हो सकते।

अध्यक्ष महोदय : नहीं वक्तव्य के बाद अगर आप कहेंगे तो

I will allow it, not by way of answering questions. We can fix time for it.

श्री अटल बिहारी वाजपेयी : डिस्कशन होना चाहिए नहीं तो यूनिवर्सिटी की हालत और खराब होगी।

अध्यक्ष महोदय : हालत तो सभी जगह बिगड़ी हुई है कोई एक जगह की बात नहीं है (व्यवधान) हाउस में आप सब इस तरह से इकट्ठा बोलेंगे तो न किसी को सुना जायगा और न कुछ रेकाड होगा। इस से क्या फायदा होगा? अगर आप को यह हो कि मैं इस को नहीं मान रहा हूँ तो आप को शक होना चाहिए। शोर तो मुझे मनाने के लिए कर रहे हैं न आप ?

तो मैं तो खुद ही मान रहा हूँ। तो आप शोर क्यों कर रहे हैं ?

Will you please ask him?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): As you have rightly observed, the versions are different. I shall convey it to my colleague to make a statement as desired by you.

श्री हूकम चन्द कछवाय : मंत्री महोदय ने क्या कहा मेरी समझ में नहीं आया? अध्यक्ष महोदय : अभी आपकी समझ में नहीं आयेगा। मैं ने वाजपेयी जी से इस के बारे में कह दिया है।

SHRI SAMAR GUHA (Contai): Only one minute.

MR. SPEAKER: On what?

SHRI SAMAR GUHA: On this situation. All this happened due to the intervention of the Lt. Governor. One of the issues is the rustication. Sir, the matter is quite serious and we fear it may even lead to greater loss of life. The matter is very serious and it should be discussed.

SHRI RAJ BAHADUR: You asked me that I should ask my colleague to make a statement. I will do that.

श्री फूल चन्द वर्मा (उज्जैन) : सदन की भावना को ध्यान में रखते हुए मंत्री महोदय आज ही बक्तव्य दें।

श्री छोटल बिहारी बाजवैयी : प्रायः इन के लिये कोई टाइम तय कीजिये।

SHRI RAJ BAHADUR: Sir, as you yourself said, there are different versions given by different newspapers..

MR. SPEAKER: I think the statement will come to-day.

RE: ALLEGED ATROCITIES ON HARIJANS IN BANDA DISTRICT OF UTTAR PRADESH

MR. SPEAKER: I have allowed two Members to raise a question on this murder of a Harijan leader. Anyway, the subject is the same. Prof. Madhu Dandavate and Shri Jyotirmoy Bosu. Only two minutes each. I have allowed it in spite of the fact that it related to a State matter because I thought that as it is a case of Harijans, I should allow it.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Thank you, Sir. We appreciate it.

MR. SPEAKER: You should always appreciate.

PROF. MADHU DANDAVATE (Rajapur): I want to draw the attention of the House to a shocking tragedy that has been perpetrated on the Harijans on December 4, 1972 in one of the villages of Banda District of Uttar Pradesh.

The tragedy is most grim. A popular Harijan leader, Shri Shiv Parsan Kewat was shot dead and five others seriously injured. The tragedy of the episode is that this has been the sequel

of the election there. You will be surprised that gangsters who were armed with spears and guns went on demonstrating their strength against the Harijans. They fired many rounds in the air. They also fired..

AN HON. MEMBER: By whom?

PROF. MADHU DANDAVATE: Of course, by those who wanted to perpetrate atrocities on the Harijans. It has appeared in the press that mainly the upper strata of the society, the upper caste of the Hindu society provided all these gangsters. A thousand Harijans were subjected to atrocities. Not only that, it has appeared in the press that this was a sequel to an election wherein a Harijan candidate, Ramdhar Lohan was successful against Jagatnarain who was an upper caste Hindu candidate in the Grampradhan election. This provoked the entire caste Hindu population and they indulged in all sorts of atrocities. It did not end there. They resorted to an economic boycott of the Harijans in various fields. The Harijan labour were threatened that they would not be offered any employment at all.

Not only that, instead of Police providing protection to the Harijan community, the police men indulged in repression of the Harijans. That is what has appeared in the Press.

I want to draw your specific attention to the fact that I had, on the floor of this House, on more than four occasions, drawn your attention and the attention of the House to the atrocities committed on the Harijans, in a village near Patiala and also in village Bauda in Maharashtra. I again raised the question of atrocities on the Harijans in a village in Banda District and this is the fourth successive case I am raising.

My only demand is that just as on one occasion you directed that a statement must come from the Government, though there was no obligation on the part of the Home Minister